GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 2077 TO BE ANSWERED ON 04.07.2019

OBJECTIVES OF KHADI GRAM UDYOG COMMISSION

2077. SHRI SUMEDHANAND SARSWATI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of the social objectives of the Khadi Gram Udyog Commission;
- (b) the details of areas falling under the network of Khadi Gram Udyog Commission;
- (c) the works being undertaken by them; and
- (d) the schemes started by Khadi Gram Udyog Commission to make the backward and rural areas of the country self-sufficient?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

- (a): Khadi and Village Industries Commission (KVIC) is a statutory body created by an act of Parliament. The social objective of the KVIC is providing employment in rural as well as urban areas of the country.
- (b)&(c): KVIC functions with the Central Office, Mumbai in association with 46 State/Divisional/Sub Offices all over the country, 6 Zonal offices at New Delhi (North Zone), Bhopal (Central Zone), Kolkata (East Zone), Guwahati (North East Zone), Bengaluru (South Zone) and Mumbai (West Zone). 7 Departmental Sales Outlets having 23 branches, 18 Departmental Training Centres, 17 Non-Departmental Training Centres and 5 Central Sliver Plants. In addition to this, 34 State and UT Khadi and Village Industries Boards (KVIBs) and over 8058 Retail Sales Outlets are also functioning.

All Public sectors Banks with a network of more than one lakh branches spread over the country, KVIC, KVIBs and DICs are implementing Prime Minister's Employment Generation Programme, and other Khadi and Village Industries Schemes are implementing through NGOs, Khadi and V.I. Institutions', units and entrepreneurs spread all over the country.

- (d): KVIC implements following schemes for making rural people self-reliant in the country including backward areas and rural areas:
- 1) Prime Minister's Employment Generation Programme (PMEGP) is a credit linked subsidy scheme, for setting up of new micro-enterprises and to generate employment opportunities in rural as well as urban areas of the country through KVIC, State Khadi & Village Industries Board (KVIB) and District Industries Centre (DIC). General category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as SC/ST/Women/PH/Minorities/Ex-Servicemen/NER, the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is Rs.25 lakh in the manufacturing sector and Rs.10 lakh in the service sector.

Year-wise and State-wise details of Margin Money allocated & utilized, job opportunities created and number of units set up under PMEGP Scheme all over the country during 2016-17, 2017-18, 2018-19 & 2019-20 (upto 31.5.2019) are **annexed**.

- **2)** <u>Khadi Programme</u>: For the development and promotion of Khadi Programme, KVIC implements following Schemes with the support of 34 State/UT Khadi and Village Industries Boards (KVIBs) and 2632 Khadi Institutions:
 - i) Market Promotion and Development Assistance (MPDA).
 - ii) Interest Subsidy Eligibility Certificate (ISEC)
 - iii) Aam Admi BimaYojana (erstwhile Jana Shree Bima Yojana)
 - iv) Artisans Welfare Fund Trust (AWFT)
 - v) Workshed Scheme for Khadi Artisans
 - vi) Strengthening of Infrastructure of Existing Weak Khadi Institutions and Assistance for Marketing Infrastructure.
- 3) <u>Village Industries Programme</u> is broadly classified under seven groups for the purpose of implementation of its programmes, which are as under:
 - i) Agro Based and Food Processing Industry (ABFPI)
 - ii) Forest Based Industry (FBI)
 - iii) Hand Made Paper and Fibre Industry (HMPFI)
 - iv) Mineral Based Industry (MBI)
 - v) Polymer and Chemical Based Industry (PCBI)
 - vi) Rural Engineering and Bio-Technology Industry (REBT)
 - vii) Service & Textile Industry
- 4) <u>Khadi Reform and Development Programme (KRDP)</u>aims to revitalize the khadi sector with enhanced sustainability of khadi, increased incomes and employment for spinners and weavers, increased artisans' welfare and to achieve synergy with village industries. Under KRDP, restructured amount of US\$ 105 million had been negotiated with Asian Development Bank (ADB) and funds are being provided to the Government of India to be released to KVIC as 'grants-in-aid' under budgetary allocation through the Ministry of MSME. Khadi Reform Package' envisages reform support in the following areas: (i) Artisan Earnings and Empowerment, (ii) Direct Reform Assistance to 400 Khadi Institutions & (iii) Implementation of a well-knit MIS.
- 5) Scheme of Fund for Regeneration of Traditional Industries (SFURTI)has been under implementation since 2005-06 for making Traditional Industries more productive and competitive by organizing the Traditional Industries and artisans into clusters. The Scheme envisages providing need-based assistance for replacement of production equipment, setting up of common facility centres (CFC), product development, quality improvement, improved marketing, training and capacity building etc. The scheme was modified as revamped SFURTI scheme during 2016-17.

- 6) <u>Capacity Building (CB)</u>: KVIC conducts training programmes through 40 departmental and non-departmental training centres. These training centres imparts need-based training under various disciplines viz. Soap and Detergent making, Food Items, Bakery Products, Ready Made Garments, Beekeeping, Agaratti making, candle making, motor winding etc.
- 7) Science & Technology: Research and Development (R&D) is a vital input for stepping up productivity by bringing improvement in equipment and manufacturing techniques of the craftsman. KVIC continued to increase the productivity and earnings of artisans and make the production process more artisan-friendly by reducing drudgery in their work. Various advance technologies have been developed under Research & Development schemes of KVIC, which bring a significant difference in the quality, productivity and packaging of the products manufactured by the rural industries sector.

In addition to above, KVIC is also implementing following programmes for promotion and development of traditional industries viz. Beekeeping (Honey Mission) and Pottery Development Programme (Kumhar Sashakti karan Programme):

- i) <u>Bee-Keeping (Honey Mission)</u>: KVIC launched Honey (Bee) Mission in July, 2017 for promoting Beekeeping and generating employment in the beekeeping potential States of the country.
- ii) <u>Pottery Programme (Kumhar Sashakti karan)</u>:Under this programme KVIC identify the areas where clusters of traditional pottery workers are available and provide them training and electric pottery wheels and other tools like blunger, Pug Mill, etc.

During the last two years, KVIC has generated additional employment opportunities of 10.58 lakh persons under Khadi and Village Industries in the country which is as follows:

(Employment in lakh persons)

Year	Cumulative Employment	New Employment
2017-18	140.36	3.96
2018-19 (provisional)	146.98	6.62

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Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2077 for answer on 04.07.2019

Year-wise and State-wise details of Margin Money allocated & utilized, job opportunities (including women) created and number of units set up (including by women) under **PMEGP Scheme** during 2016-17, 2017-18, 2018-19 & 2019-20 (upto 31.5.2019)

		<u>2016-17</u>				<u>2017-18</u>			
Sl. No.	State/UT	Margin money subsidy allocated (Rs.lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu& Kashmir	3541.26	2621.40	1492	11691	3272.84	6913.15	3753	30024
2	Himachal Pradesh	1970.11	2185.27	941	6916	1785.19	2042.5	886	7088
3	Punjab	3504.09	3181.60	1266	9858	3272.84	3930.46	1520	12160
4	UT Chandigarh	100	82.84	47	376	100.00	90.07	45	360
5	Uttarakhand	2140.93	2122.33	1345	9890	1933.95	2880.98	1613	12904
6	Haryana	3371.31	3383.53	1377	11016	3272.84	4167.04	1718	13744
7	Delhi	300	182.41	119	952	300.00	150.65	115	920
8	Rajasthan	5500.99	4641.6	1749	13408	4909.26	4929.04	1577	12614
9	Uttar Pradesh	12981.52	14271.05	4074	36315	11157.41	16866.47	5432	43456
10	Bihar	6909.77	8336.51	3234	25872	5653.09	6558.85	2307	18456
11	Sikkim	200	35.93	27	201	200.00	46.36	37	296
12	Arunachal Pradesh	500	440.34	301	1984	500.00	309.42	209	1672
13	Nagaland	1751.68	2007.48	1018	7783	1728.96	2672.15	930	7440
14	Manipur	1741.7	2162.78	1265	8419	1434.32	1383.87	600	4800
15	Mizoram	1253.49	491.96	425	3400	1245.66	274.05	249	1992
16	Tripura	1578.62	3734.66	2297	17961	1283.75	1892.3	1116	8928
17	Meghalaya	1748.1	407.89	329	2632	1720.32	118.27	75	600
18	Assam	5636.41	4910.38	6028	31498	5351.99	2362.48	2282	18256
19	West Bengal	3680.3	6270.32	3528	26604	2975.31	3891.37	1366	10928
20	Jharkhand	4165.73	2654.35	1300	10400	3570.37	2439.53	1111	8888
21	Odisha	5201.65	6848.96	3029	20392	4462.97	5680.65	2399	19192
22	Chhattisgarh	4493.3	4070.73	1598	12856	4016.67	3398.4	1463	11704
23	Madhya Pradesh	8527.32	8346.06	1940	15520	7587.04	7631.41	1804	14432
24	Gujarat*	5398.45	7561.61	1386	11629	4909.26	12883.63	1876	15008
25	Maharashtra**	6111.29	6001.36	2325	17799	5355.56	8749.73	3329	26632
26	Andhra Pradesh	2336.59	4916.08	1357	14148	1933.95	5336.1	1527	12216
27	Telangana	2004.86	2561.72	664	6445	4611.73	4030.21	1190	9520
28	Karnataka	4941.62	11609.56	3575	30286	4462.97	6477.94	2115	16920
29	Goa	371.62	191.44	90	660	297.53	149.07	50	400
30	Lakshadweep	50	00	00	00	100.00	00	00	00
31	Kerala	2446.06	3350.68	1584	13068	2082.72	2910.44	1347	10776
32	Tamil Nadu	5291.23	8213.92	2941	25764	4760.50	9717.58	4095	32760
33	Puducherry	150	103.65	66	699	100.00	78.95	44	352
34	A&N Islands	100	193.46	195	1398	100.00	276.95	218	1744
	Total	110000	128093.86	52912	407840	100449	131240.07	48398	387182

[#] including un-utilized balance funds of previous year.

^{**} including Dadra & Nagar Haveli

^{*} including Daman & Diu.

		<u>2018-19</u>				2019-20 [upto 31.05.2019]			
Sl. No.	State/UT	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)	Margin money subsidy allocated (Rs. lakh)	Margin money subsidy utilized# (Rs. lakh)	Number of projects assisted	Estimated employment generated (No. of persons)
1	Jammu &Kashmir	4745.12	6788.34	3469	27752	4006.80	3781.19	2207	12115
2	Himachal Pradesh	2711.4	1875.29	691	5528	1721.57	1767.26	1077	5134
3	Punjab	4617.17	2316.84	911	7288	3026.80	2902.97	966	7762
4	UT Chandigarh	94.32	39.74	16	128	90.00	87.72	43	323
5	Uttarakhand	2975.4	2196.67	1155	9240	1909.93	1740.86	1136	6161
6	Haryana	4664.1	2435.94	1003	8024	3747.40	3112.09	1248	7232
7	Delhi	282.96	69.33	48	384	257.35	254.05	256	2048
8	Rajasthan	7743.65	3701.09	1202	9616	4188.14	4384.07	1988	14537
9	Uttar Pradesh	19171.59	11675.2	3236	25888	17535.32	14456.87	4365	43059
10	Bihar	10869.49	4153.6	1347	10776	7118.59	6588.55	2430	19624
11	Sikkim	188.64	42.94	25	200	227.38	186.11	110	397
12	Arunachal Pradesh	471.6	271.84	187	1496	200.08	38.85	35	104
13	Nagaland	2825.5	776.03	412	3296	1255.83	1392.81	623	4998
14	Manipur	2544.19	961.86	585	4680	2855.92	1213.98	685	2715
15	Mizoram	2045.45	567.68	417	3336	924.99	1026.35	1134	9072
16	Tripura	1965.99	777.43	363	2904	2748.26	945.84	642	5355
17	Meghalaya	2653.7	278.77	184	1472	1250.62	1056.12	603	4824
18	Assam	10507.7	2137.03	2053	16424	4969.87	2869.74	3483	9026
19	West Bengal	6423.74	3866.92	1316	10528	4765.49	3400.65	1873	12746
20	Jharkhand	6193.49	1415.49	559	4472	3462.64	3559.74	1839	12873
21	Odisha	7719.19	3595.65	1476	11808	6282.00	5736.32	2876	17629
22	Chhattisgarh	6339.11	3231.88	1474	11792	4303.80	2829.38	1277	9496
23	Madhya Pradesh	11952.9	4064.38	1005	8040	7729.40	8117.17	1979	16497
24	Gujarat*	7501.95	12828.44	1811	14488	6536.16	6339.73	1419	14960
25	Maharashtra**	8833.6	7146.99	2745	21960	9718.42	5285.03	2497	20161
26	Andhra Pradesh	3742.74	4609.57	1126	9008	4496.85	2262.37	642	7740
27	Telangana	7250.96	3148.38	930	7440	2094.00	2217.57	660	7761
28	Karnataka	6939.66	5560.67	1920	15360	10846.89	5898.01	2140	17284
29	Goa	605.15	84.94	29	232	159.40	165.43	91	500
30	Lakshadweep	47.16	0	0	0	90.00	0.00	0	0
31	Kerala	3667.38	2480.84	1190	9520	2731.60	2720.48	1369	9653
32	Tamil Nadu	7438.88	6757.82	2543	20344	7110.80	5497.54	2463	20836
33	Puducherry	141.48	94.98	46	368	100.00	106.37	65	447
34	A&N Islands	188.64	177.24	133	1064	158.00	65.11	119	293
	Total		100129.81	35607	284856		102006.33	44340	323362

[#] including un-utilized balance funds of previous year.
** including Dadra & Nagar Haveli

^{*} including Daman & Diu.